

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 1

IA(I.B.C)/ 18(MB)2023 IA(I.B.C)/ 29(MB)2023 IN C.P. (IB)/1260(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.05.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Future Ideas Company Limited

For FC : Sr. Adv. Janak Dwarakadas, Adv. Ankit Lohia,
Adv. Varun Nathani a/w Adv. Suchitra Valjee,
Adv. Riya Kamdar, Adv. Rajvi Shah, Adv. Riya Vasa
i/b Maniklal Kher Ambalal & Company.

For CD : Sr. Adv. Navroj Servai, Adv. Shyam Kapadiya,
Adv. Harsh Moorjani, Adv. Nupur J, Adv. Dasgupte,
Adv. Krishna B, Adv. Ankita Yadav, Adv. Devdette Uchil
i/b Link legal.

Section 7 of IBC

ORDER

Heard in part. For further hearing list on 07.05.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK